

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 8723/2018

M/S LAXMI NARAYAN MAHESHWARI & ORS.

Appellant(s)

VERSUS

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Respondent(s)

Date : 05-09-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Khanna, AOR (Present)

For Respondent(s)

Mr. Parijat Sinha, AOR (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Learned counsel for the parties have not filed statement of case within the prescribed period.

Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

MG